

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. J.C. JAGDALE  
COURT 51 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 15-07-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	M A IN ABA	100062/2020	Vasant Dhondu Lad Vs State CBI BS FC	Mahadik And Associates
2	MISC APPLN CBI	100265/2020	Manjula N. Bhatia Vs Central Bureau of Investigation, Bank Securities and Fraud Cell	M/s. The Law Point
<b><u>EVIDENCE PART HEARD</u></b>				
3	SPL CASE CBI	100104/2009	State CBI ACB MUMBAI Vs Rajkumar Bhatia and 1 Another	SPP Mr. R N Sharma  1-B P Singh, 2-A P Gupte
<b><u>B.A. NO. IN SPL. C. NO</u></b>				
4	SPL CASE CBI	100117/2015	The State CBI Special Crime - 1 Vs Indrani Mukerjia @ Pari @ Indrani Bora @ Indrani Das @ Indrani Khanna and others	
<b>Sub Matter: SPL CASE CBI/0100009/2016</b>				
5	SPL CASE CBI	100009/2016	The State CBI Special Crime - 1 Vs Pratim Mukerjea @ Peter Mukerjea	
<b>( Main Matter SPL CASE CBI/0100117/2015)</b>				
6	BAIL APPLN CBI	100051/2020	Miten Anil Pandya Vs CBI BS and FC	Rohan J. Sawant
<b><u>HIGH COURT STAYED</u></b>				
7	SPL CASE CBI	100029/2003	State of Maharashtra CBI ACB Mumbai Vs S.L.Dawe	SPP  Tiwari

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